

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 126
CA(CAA)/42(AHM)2021

Order under Section 230-232 Co.Act,2013

IN THE MATTER OF:

APL Corporation Pvt Ltd
(Transferor Company 1)

.....Applicant

.....Respondent

Order delivered on ..09/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

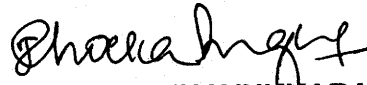
PRESENT:


For the Applicant : Ms. Natasha Dhruvan Shah, advocate
For the Respondent :

ORDER

Heard learned counsel for the Applicant.

The order is reserved.


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

sapna